



Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/2885/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri V.K.Chandak,
District and Sessions Judge,
Barpeta, Assam.

Dated Guwahati the 28th May, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB/2002(E)/dated 27.05.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. late afternoon of 27.05.2019 (after court hours) till the morning of 28.05.2019, as prayed for.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/2886/A, dated 28.05.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdgn